**Annexure – 8**

**Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED; Date of commencement of CIRP :- 18/02/2021**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contin-gent claim | Amount of any mutual dues, that may be set-off | Amount of claim not ad-mitted | Amount of claim under verifica-tion | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guara-ntee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| | | | --------- | ---------- | ---------- | ---------- | --------- | NIL | ---------- | ---------- | ---------- | ---------- | ---------- | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |